

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 445/2021

KALLOO

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 18-05-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Abhishek Atrey, AOR
Ms. Ambika Atrey, Adv.
Mr. Akash Giri, Adv.

For Respondent(s) Mr. Sarvesh Singh Baghel, AOR
Mr. Garvesh Kabra, Adv.
Mr. Vipin Bihari Singh, Adv.
Ms. Pooja Singh, Adv.

UPON hearing the counsel through Video Conference
O R D E R

Sole respondent is duly represented.

Records have been received from the concerned courts.

Four weeks time is granted to the counsel for appearing parties, to file additional documents, if any.

After expiry of said period, matter be processed for listing before the Hon'ble Court, as per the rules.

S.P.S. LALER
Registrar